

(b) how many of those houses have been distributed to the rural poor of Dhenkanal District ;

(c) the number of Scheduled Castes and Scheduled Tribes people of Dhenkanal District who have been benefited under the above scheme; and

(d) the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :  
(a) to (d). The information has been called for from the State Government and will be laid on the Table of the Sabha on receipt.

#### **Irrigation facilities to farmers**

3185. SHRI CHINTAMANI JENA : Will the Minister of IRRIGATION be pleased to state :

(a) what are the details regarding the irrigation facilities provided and are available to States during the last two years, State-wise;

(b) the extent to which these facilities were utilised in each State during the last two years ;

(c) whether Government are aware that irrigation facilities are not fully being used by small farmers due to highcost involved; and

(d) if so, what steps Government have taken or propose to take to help the small farmers in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) :  
(a) to (d). The information is being collected and will be laid on the Table of the House.

#### **Elected Representatives in Municipal Corporation, Municipalities and Town areas in States**

3186. SHRI ATAL BIHARI VAJPAYEE :

SHRI SURAJ BHAN :

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) State wise number of Municipal Corporations, Municipalities and town areas and how many of them do not have elected representatives and since when ; and

(b) Government's reaction in this regard and the remedial measures suggested to the States ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :  
(a) The information is being collected and will be laid on the table of the Sabha.

(b) Urban Development is State Subject. The State Governments are competent to hold elections to the urban local bodies. The question of supersession of local bodies was discussed in the Joint meeting of the Central Council for Local Government and Urban Development and Executive Committee of All India Council of Mayors held in December, 1980 and subsequently in the 11th Conference of Municipal Corporations held in May, 1981. Both the Conferences were of the view that elections to urban local bodies should be held as early as possible. The views of the conferences were communicated by the Central Government to the State Governments & Union Territories for taking necessary action.

#### **House Sites to Rural Poor, Harijans and landless Labour by Central Government**

3187. SHRI CHINTAMANI JENA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what are the details regarding the number of housing sites which